

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 260/2001 with MA 409/2002

Applicant (s) Babu Lal Verma

Respondent (s) UOI & others

Advocate for Applicant (s)

Advocate for Respondent (s)

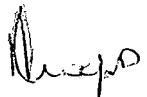
NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

8.5.2002

Mr. Shv kumar, Counsel for the applicant.
Mr. Tej Prakash Sharma, Counsel for the respondents

The learned Counsel for the applicant states that the grievance of the applicant has been redressed. Consequently, the OA is dismissed as having become infructuous.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

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